

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/163/ (IB)/2017
NAME OF THE PETITIONER(S) : M.L. VENKATASAMY
NAME OF THE RESPONDENT(S) : HOME FINDERS HOUSING LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

J. Nithyanandan

Petitioner

J. Nithyanandan

B. SRIVIDYA

Respondent

ORDER

Counsel for petitioner present. Counsel for respondents also present. Counsel for petitioner has provided the papers to the counsel for respondents. Counsel for respondents prays time to seek instructions from the client. Time enlarged at request. Put up on 30.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)